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Title: Regarding miserable condition of the labour of the unorganized sector and constituting of a welfare Board.

SHRI K. PARASURAMAN (THANJAVUR): Hon. Deputy-Speaker, Sir, I am thankful to you for giving me this opportunity to raise an important matter of urgent public importance.

I would like to draw the attention of the hon. Minister of Labour with regard to the pathetic conditions of the unorganized workers in India. There are around 487 million workers in India, the second largest after China. Of these, nearly 94 per cent, that is 246 million workers, are unorganized workers employed in agricultural sector, including small and marginal farmers and landless agricultural labourers. The remaining unorganized workers include fishermen, weavers, artisans, salt workers, building and construction workers, leather workers and so on.

It is to be noted that according to the National Commission for Enterprises in the unorganized sector, unorganized workforce contributes 50 per cent to the GDP.

So, it is of utmost importance to look into the plight of this poverty – stricken and downtrodden class of India. Though the Government of India has come with several Acts for the social security for them, nothing concrete has been done to these unorganized workers. However in Tamil Nadu, our Makkal Mudhalvar Purachithalaivi Amma has done a lot for these unorganized workers through Welfare Boards for each sector to look after guaranteed minimum wages, social security, insurance, medical care etc.

I would, therefore, request the hon. Minister to look into the miserable conditions of the unorganized labours and constitute Welfare Boards for each sector. Thank you.